

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 2000/2019 & IA 48/2020 in DFR No. 2370/2019 (IA 2000/2019 - For condonation of delay in filing the Appeal & IA 48/2020 - For condonation of delay in refiling the Appeal)	BSES Rajdhani Power Ltd. & Anr. VS Central Electricity Regulatory Commission & Ors.	2370/2019 Dated 06/11/2019	13/01/2020		16/01/2020 Court - 2
2	IA 2085/2019 in DFR No. 2391/2019 (IA 2085/2019 - For condonation of delay in filing the Appeal)	Punjab State Power Corporation Limited, VS GVK Power (Goindwal Sahib) Limited & Anr.	2391/2019 Dated 23/11/2019	13/01/2020		16/01/2020 Court - 2
3	APL No. 436/2019 & IA 2077/2019 & IA 2078/2019 (IA 2077/2019 - For filing additional document & IA 2078/2019 - For exemption from filing typed copies of documents/annexures)	Essar Power (Madhya Pradesh) Limited VS Central Electricity Regulatory Commission & Ors.	2390/2019 Dated 22/11/2019	18/12/2019		16/01/2020 Court - 2
4	APL No. 14/2020 & IA 2126/2019 (IA 2126/2019 - For exemption from filling certified copy of impugned order)	Vidarbha industries Private Limited VS Maharashtra Electricity Regulatory Commission & Anr.	2403/2019 Dated 29/11/2019	13/01/2020		16/01/2020 Court - 2

5	OP No. 1/2020 & IA 2140/2019 (IA 2140/2019 - For interim relief)	SEI Arushi Private Limited & Anr. VS Andhra Pradesh Electricity Regulatory Commission & Ors.	2407/2019 Dated 02/12/2019	13/01/2020		16/01/2020 Court - 1
---	---	--	---	------------	--	--------------------------------